

18,17+

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 113/2017 In T.P. No. 38/NCLT/AHM/2017 (New)
Gujarat High Court C.P. No. 428/2016 with C.A. No. 299/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.05.2017**

Name of the Company: Ashinsha Alloys Pvt. Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	NAVIN PAHWA	ADV	PETITIONER	Datasha.
2.				


ORDER

Learned Advocate Mr. Navin Pahwa present for Petitioner.

Application filed seeking amendment of the name of the petitioner company in TP 38/2017.

Heard arguments of Learned Counsel for Petitioner in IA 113/2017 and TP 38/2017

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 15th day of May, 2017.